

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 222
(IB)-670(ND)2020
RA-113/2023, IA-5753/2023

IN THE MATTER OF:
M/s. North India Steel

... **Applicant/Petitioner**

Versus

M/s. Himskaf Systems Private Limited.

... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 18.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

It is already 5 pm, let the petition be listed for hearing on 13.05.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)